

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAVUTE TEXTILES PRIVATE LIMITED Date of Commencement of Liquidation: 06-07-2023; List of Stakeholders as on Date: 20-09-2023; Name of IP: Mr. Easwara Pillai Kesavan Nair; Process Number: 1; Last 5 digit of registration number: 10791

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	328487422	1	328487422				Annexure 3
4	Unsecured financial creditors	2	136839943	2	96322755		36876810	3640378	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	2	4035670	2	4035670				Annexure 6
7	Operational creditors (Government Dues)	2	6883445	2	6883445				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	52657569	2	32306527		20351042		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	661323	1	440000		221323		Annexure 9
Total		10	529565372	10	468475819		57449175	3640378	